

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **05.07.2024** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 230/2024 For Condone Delay IA No. 614/2024	C.Muthu Vs CA Mahalingam Suresh Kumar Liquidator of M/s. EasunReyrolle Ltd.  <b>WITH</b>	Mr.A Yogaraj	
2.	Comp App (AT) (CH) (Ins) No. 231/2024	C.Muthu Vs CA Mahalingam Suresh Kumar Liquidator of M/s. EasunReyrolle Ltd.	Mr.A Yogaraj	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No.643/2021 For Stay IA No.642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr.  <b>WITH</b>	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran R1 Mr. Shabbeer Ahmed-R2
4.	TA (AT) No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabhi Rama Rao Vs VBC Industries Ltd. & 2 Ors  <b>WITH</b>	Mr. Akshat Singh	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2
5.	TA (AT) No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2

6.	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No.263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1
7.	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors	Mr. Nikhil Nayyar	
8.	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 Additional docs. IA No.68/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors  <b>WITH</b>	Mr.Y Suryanarayana	Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa – R12
9.	TA (AT) No.294/2021 (CA (AT) No. 07/2021)	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd.  <b>WITH</b>	Mr. Anirudh Wadhwa	Mr. Manish K Choudhary- R1 Mr. Suryanarayana- R2- R5
10.	TA (AT) No.123/2021 (CA (AT) No. 224/2020) IA No. 887/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors.  <b>WITH</b>	Mr. Manish K Choudhary	Mr. Suryanarayana R1-R4
11.	TA (AT) No.124/2021 (CA (AT) No.225/2020) For Urgent Hearing IA No. 871/2023 Additional docs. IA No. 872/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors	Mr. Manish K Chaudhary	Mr. Y.Suryanarayana R1-R4
12.	TA (AT) No. 99/2021 (CA (AT) No. 75/2019)	Old Lane India Cyprus Fund II Ltd. Vs Rudradev Infopark Pvt. Ltd. & 20 Ors.	M/s DSK Legal Ms. Nikitha	Mr. Mithun Verghis
13.	TA (AT) No. 181/2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors.	Prof. D Arvindakshan	Mr. K Mahadevan- R1-R6

14.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023	Mr. Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors.  <b>WITH</b>	Mr. Abishek Anand	Mr.Y Suryanarayana- R1
15.	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand- R1
16.	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
17.	TA (AT) No. 267/2021 (CA (AT) No. 41/2020)	Shri M.Gopal Vs Shri Ganga Reddy & 2 Ors.	Mr. MVV Ramana	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	TA (AT) No. 272/2021 (CA (AT) No. 47/2020)	Anitha Rayapati & 2 Ors Vs BIT Corp. Pvt. Ltd. & 7 Ors.	Mr. Ravi Krishan Chandna	Mr. A Subba Rao-R2, R5 R7, R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises Rep by Mr. Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi- R10

20.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpa	Mr.Sathiyarayanan- R1
21.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 For Additional docs. IA No. 1064/2023	Sasisri Extractions Ltd & 4 Ors. Vs Mr. M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Ms. Manjula Devi- R1, R2, R4 & R6
22.	Comp App (AT) (CH) (Ins) No. 191/2023 Delay in refiling IA No. 612/2023 To dispense with IA No. 614 & 615/2023 For Stay IA No. 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & 2 Ors.	Mr. Samuel Nagadesai, PCS	
23.	Comp App (AT) (CH) (Ins) No. 213/2023 For Condone Delay IA No. 705/2023 To dispense with IA No. 704/2023 Leave to file IA No. 703/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy vadavalli, Erst. Director of Sri Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj- R1
24.	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan Alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. Bijoy P Pulipra- R1-R8 Mr. Sidharth A Menon-R10-R12
25.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No. 163/2024 For Stay IA No. 162/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
26.	Comp App AT) (CH) (Ins) No. 159/2024 For Stay IA No. 426/2024	Excel Commosale Pvt. Ltd. & 2 Ors. Vs Mr. Kurrapati Singarayya Chowdary & Anr.	Mr. D Narendar Naik	Ms. Mumaneni Vazra Laxmi- R1
<b>WITH</b>				

27.	Comp App AT) (CH) (Ins) No. 160/2024 For Exemption IA No. 427/2024 For Stay IA No. 428/2024	Gaurang Bhartia & Anr. Vs Mr. Kurapati Singarayya Chowdary, RP of M/s Circar Jute Mills Pvt. Ltd.	Mr. Ramaswamy Meyyappan	Ms. Mumaneni Vazra Laxmi
28.	Comp App (AT) (CH) (Ins) No. 172/2024	S. Palaniappan, Liquidator of M/s Nathella Sampath Jewelry Pvt. Ltd. Vs The Joint Director, Directorate of Enforcement	Ms. S Indumathi Ravi	
29.	Comp App (AT) (CH) (Ins) No. 174/2024 For Condone Delay IA No. 461/2024 For Stay IA No. 462/2024 For Exemption IA No. 463 & 464/2024 For Direction IA No. 465/2024	Mahaveer Bafna Vs Mr. Ashok Gupta & Anr.	Mr. Kaviyanathan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2
31.	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors.  <b>WITH</b>	Mr. Amir Bavani	Mr. T Deendhayalan R1

32.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Limited, Rep by its Authorised Signatory Mr. Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	Ms. Rishika Kumar	Mr. T Deenadhayalan R1 R2
33.	Comp App (AT) (CH) (Ins) No.345/2021 For Condone Delay IA No. 715/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator Ms. Deepa Venkat Ramani and 2 Ors.	Mr. Saurab Kalia	Mr.Chandramouli Prabhakar- R1
34.	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma
35.	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs Dynamic Engineers Ltd. & Anr.	Ms. K. Jayasudha	Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon- R2
36.	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K
37.	Comp App (AT) (CH) (Ins) No. 48/2023 To implead IA No. 289/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Ltd.	Mr. Y Suryanarayana	Mr. M Ramu
38.	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To adv. Hg. IA No. 124 & 141/2024	Phoenix Arc Pvt. Ltd. Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand

39.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. Gonugunta Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan
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**Copy to:**

**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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